Annexure-8

Name Of The Corporate Debtor: Bengal Shelter Housing Development Limited under CIRP

Date of commencement of CIRP: 29-08-2025 Revised List of creditors as on: 11-11-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

SI.	Name of Creditor	itor Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of	Amount of claim	Remarks, if any
No.		Date of	Amount claimed	Amount of claim	Nature of	Amount	1		% of voting	contingent claim	any mutual dues , that	claim not admitted	under verification	
		Receipt		admitted	claim	covered by	covered by	relate	share in COC , if		may be set off			
						security	gaurant	d	applicable		,			
						interest	ee	party						
								?						
1	Kolkata Municipal	12-09-2025	23,95,34,00,000	_	Operational	NO	NO	NO	-	_	_	_	23,95,34,00,000	Claim has been kept in
1	Corporation	12-03-2023	23,33,34,00,000	-	Creditors	INO	I NO	INO	-	-	-	-	23,93,34,00,000	abeyance pending decsion of
	Corporation				Cicators									the arbitration proceedings
														since the Claimant has filed
														the claim being the amount of
														counter claim filed by them
														before the Hon'ble Arbitrator
														which is pedning
														adjudication. Further the liability is not recognised in
														the books of CD.
														the books of eb.
2	G.K. Infratech	11-09-2025	6,04,06,803.00	39,72,358.00	Operational	NO	NO	NO	-	-	-	-	5,64,34,445.00	As per CD books.
					Creditors									Documents like payment
														receipts/ Bank Statement,
														ledger account, certified copy
														of bills, etc provided. Further there is no Interest clause
														mentioined in the work
														orders and their dues is
														pending under arbritration
														proceding. Claim amount
														admitted based on
														Outstanding considered in
	NATCC For	26 00 2025	22.44.776.46	22.44.776.46	0	NO	N/O	NO						the books of the CD.
3	MTSS Enterprise	26-09-2025	23,44,776.16	23,44,776.16	Operational Creditors	NO	NO	NO	-					In terms of award dated 25-
					Creditors									06-2025 published by the Ld. Arbitral Tribunal.
4	Shelter Infra	05-11-2025	16,74,915.00	16,74,915.00	Operational	NO	NO	YES		_	3,09,307.00	-	<u> </u>	Security Deposit to be
1	Projects Limited	-5 2025	20,7 1,323.00	25,7 1,3 23.30	Creditors				-		2,22,307.30			adjusted against the claim
	TOTAL		24,01,78,26,494.16	79,92,049.16					-	-	3,09,307.00	-	24,00,98,34,445.00	